

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-121**  
IB-910(ND)/2020

**IN THE MATTER OF:**

Avon Ispat & Power Limited

Vs.

Hema Engineering Industries Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC Code 2016

**Order delivered on 16.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. S.K. Sharma, Mr. Sanjeeb Kumar, Mr. Vikas  
Dutt, Advocates

For the Respondent/CD :

For the Intervener :

**ORDER**

The counsel for both the sides are present and prayed for time to seek instructions from their clients.

List the matter on 17.12.2020.

- Sol -

**(NARENDER KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**

- Sol -

**(CH. MOHD. SHARIEF TARIQ)**  
**MEMBER (JUDICIAL)**